

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3426/2007

(From the judgement and order dated 12/04/2006 in CRLA No. 259/2003 of The HIGH COURT OF A.P AT HYDERABAD)

STATE OF A.P.

Petitioner(s)

VERSUS

M. MADHUSUDHAN RAO

Respondent(s)

(With appln(s) for c/delay in filing SLP,stay and office report)

Date: 07/03/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER  
HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s) Mrs.D. Bharathi Reddy,Adv.

For Respondent(s) Mr. Anil Kumar Tandale,Adv.(NP)

UPON hearing counsel the Court made the following  
ORDER

Perused the letter.

List after two weeks.

[ Usha Bhardwaj ]  
Court Master

[ Vinod Kulvi ]  
Court Master